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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.09.2020 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 225/9/HDB/2019
NAME OF THE COMPANY	Tata Projects Ltd
NAME OF THE PETITIONER(S)	Cotmac Electronics Pvt Ltd
NAME OF THE RESPONDENT(S)	Tata Projects Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for Petitioner sent e-mail to the Registry praying time for making submissions. At request, time is enlarged.

Counsel for Respondent is present.

Mr. Vikram, Advocate filed vakalat on behalf of Corporate Debtor.

Put up the matter on 14.10.2020.


MEMBER (T)


MEMBER(J)

Syamala